

Seventeenth Loksabha

&gt;

Title: Regarding the eviction of 3500 households due to land acquisition for Silver Line Project in Kerala.

**SHRI KODIKUNNIL SURESH (MAVELIKKARA):** Hon. Member Shri K. Muraleedharan raised an important issue regarding the Kerala Government's proposed Silver Line project. It covers a distance of 523 kms from Thiruvananthapuram to Kasaragod in four hours. It is a high-speed railway system. The estimated cost of the project is Rs. 64,000 crore. That is the Government's estimate. At the time of completion, it would go up to Rs. 1,25,000 crore. The Government of India has not given any clearance. Neither the Ministry of Finance nor the Ministry of Railways nor the Ministry of Environment, Forest and Climate Change has given any clearance.

In spite of this, the Government of Kerala is going ahead with this project. The local people are opposing this Silver Line project. If the Government of Kerala implements this project, more than 35,000 households would be evicted due to land acquisition. So, 35,000 people would become homeless. You can imagine the kind of crisis it would lead to. Where will these 35,000 people go? ... (*Interruptions*)

I would like to request the Central Government, through you, to give a direction to the Government of Kerala to stop the land acquisition and protect these 35,000 people in Kerala. Thank you.

**माननीय सभापति:** श्री मोहनभाई कुंडारिया, उपस्थित नहीं ।

... (व्यवधान)

